

Complaint Against Principal at G.B.S.S. Schools, Zaffarabad

8189. SHRI S.L. SHARMA PREM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether complaints have been received by the Government/Director of Education, Delhi Administration against the principal of Government Bolys Senior Secondary Schools, Zaffarabad, Zone-7, East Delhi regarding non-teaching of Hindi & Sanskrit languages and enchanting compulsory Islamic Prayers;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon for protecting the secular ideas in the schools?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (SHRIMATI SELJA): (a) to (c). Yes, Sir. According to information furnished by Delhi Administration, the complaints against the principal are mainly about his alleged partisan behavior and he has been suitably instructed in this regard. However, Delhi Adman. has also intimated that he allegation of compulsory chanting of Islamic prayers and non-teaching of Hindi/Sanskrit is not factually correct.

National Policy on Culture

8190. SHRI BIRSINGHMAHATO:
SHRI CHITTA BASU:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have since drawn by the National Policy on Culture;

(c) if so, the details thereof;

(b) if not, three reasons therefor; and

(d) the specific steps taken to expeditiously finalise the policy?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (SHRIMATI SELJA): (a) No, Sir.

(b) Does not arise

(c) and (d). The Approach Paper on the National Policy on Culture has been circulated to all the members of both Houses of Parliament. Copies were also laid on the Table of both the House. The Presiding Officers of both the Houses have also been requested to allot a date for scussion to enable the Department to ascertain the views of the Hon. Members.

Sugar Mills with new Technology in U.P.

8191. SHRI ABHAYPRATAP: Will the Minister of FOOD be pleased to state:

(a) the number of sugar mills which have been provided with latest technology;

(b) whether the latest technology is also made available to small scale sugar units in Uttar Pradesh; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) Government of India had formulated and announced in 1987, standard specifications for a plant of 2500 TCD incorporating latest technological development in the sugar industry. All the new sugar mills licensed and installed with an initial capacity of 2500 TCD have been provided with latest technology as per these stan-

standard specifications. all the sugar factories having capacity below 2500 TCS and undergoing expansion/modernisation to 2500 TCS would also be incorporating the latest technology in accordance with the aforesaid specifications.

(b) and (c). The small-sized sugar mills in Uttar Pradesh which have already expanded to 2500 TCS after 1987 or are in the process of expansion would also incorporate the latest technology as per the standard specifications mentioned above

Famine Candling in Jammu & Kashmir

8192. SHRI RAM VILAS PASWAN:
SHRI CHANDRAJEET YADAV:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have received any report in regard to the famine conditions prevailing at present in some districts of Jammu & Kashmir, particularly in Jammu;

(b) if so, the details thereof;

(c) the financial assistance and the quantity of foodgrains provided to the State to meet the condition; and

(d) the other steps taken by the Government to provide relief to the affected people?

THE MINISTER OF STATE OF THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

Lucknow College of Arts and Crafts

8193. SHRI SRIKANTA JENA:
SHRI MOHAN SINGH
(DEORIA):

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether complaints have been received against the deplorable condition of the Lucknow College of Arts and Crafts;

(b) whether the Government have made any inquiry into the conditions prevailing in the Lucknow College of Arts and Crafts and the causes for the distress of the students;

(c) if so, the details thereof; and

(d) the remedial steps taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (SHRIMATI SELJA): (a) to (d). No, Sir. However, a news-item captioned 'Luckless Arts College Museum lies in ruins' appearing in the 'Pioneer' dated the 6th April, 1993 mentions about alleged deficiency in the upkeep of the artifacts and insmuselological techniques, need for urgent restoration work, allegation about surreptitious removal of objects and non-payment of grants for the upkeep of Museum.

The management of Universities and colleges is a decentralised arrangement in which the State Governments, Universities and the Colleges concerned are responsible for the management of the College. The Central Government or the UGC has no role to play in such management matters. Further, the College is not recognised for Central assistance under the UGC Act and, therefore, does not receive any assistance for development from the UGC.

MR. University Rohtak

8194. SHRI DEVIBUX SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are providing financial assistance to M.D. University, Rohtak;